

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ORDER SHEET

O.A/MA/RA/CP NO. 14571 OF 2003

Applicant/s D. C. Sharma

Respdt/s VOJ & Ors.

Advocate for Applicant/s Sri S. Basad

Advocate for Respondent/s Sri K. P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. 20
	<p style="text-align: right;">O.A. No. 1457/03</p> <p>05.01.2009</p> <p>HON'BLE MR. JUSTICE A.K. YOG, J.M. HON'BLE MR. S.N. SHUKLA, A.M.</p> <p>Shri K.P. Singh Advocate along with Shri D.C. Sharma Advocate representing respondent no.1 to 4 who have filed their CA along with following MAs:-</p> <p>MA No. 3292/04-filed along with counter affidavit with prayer to condone delay in filing CA. Allowed in the ends of justice.</p> <p>M.A. No. 3293/04-filed along with counter affidavit with prayer to dismiss OA-prayer is premature and misconceived-rejected.</p> <p>M.A. No. 3294/04-considering the nature of the case we find no good ground for vacating interim order at this stage.</p> <p>List for final hearing on 18.03.2009.</p> <p style="text-align: center;">(S.N. SHUKLA) Member-A</p> <p style="text-align: center;">(JUSTICE A.K. YOG) Member-J</p> <p>/ns/</p> <p style="text-align: center;">6-1-09</p> <p>REGISTRAR 18/3/09 List O.A./C.Q.P./R.A. before Hon'ble Bench for Adm./F.O./F.H. On 15/1/04 O.M.</p>	

Contd. On Sheet No.